

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 07 OF 2018

Dated: 7th February, 2019

In the matter of:

Damodar Valley Corporation

Vs.

Haryana Power Purchase Centre & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter for hearing on
28.03.2019.

Court Master/PS

vt